

**Annexure-7**

**Name of the corporate debtor: Ramakrishna Housing Private Limited;**

**Date of commencement of CIRP 28<sup>th</sup> October, 2022;**

**List of creditors as on: 30<sup>th</sup> November, 2022;**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	ESIC RO, Gunadala	Central Government	16/11/2022	11,30,177	11,30,177	ESI Dues	No	To be ascertained	-	-	-	-	
2	Income Tax	Central Government	16/11/2022	41,65,583	41,65,583	Income Tax and Interest	No	To be ascertained	-	-	-	-	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895